account a Bill introduced earlier in Parliament on the matter as also the situation obbjining in other countries and the ground realities of the emerging requirements of the Nation.

MPLADS Fund for Himachal Pradesh

1589. Sh RI SURESH BHARDWAJ: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the total grant released to each MP of Himachal Pradesh under MPLAD Schieme during the years 2003 and 2004; and
 - (b) the reasons for not issuing the funds sanctioned for each MP in full?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES): (a) and (b) Total fund released to each MP of Lok Sabha and Rajya Sabha of Htmachal Pradesh under MPLAD Scheme during the years 2003 and 2004 alongvi/ith the reasons for non release is given in the Statement.

Statement

Fund released to the District Administration in Himachal Pradesh under

MPLADS dunng the years 2003 and 2004

Name of Member of Parliament	Nodal Fund Released District/ (Rupees in Crore) consti- 2003 2004 tuency			Reasons for not releasing the
	(upto		14.12.2004	instalment]
1	2	3	4	5
1. Rajya Sabha				
Shri Kripal Parmar	Kangra	1.0	Nil	On the basis of Progress report upto October, 2003, Rs. one crore were released on 13.11.2003 as 1st instalment of 2003-04. No progress report has

RAJYA SABHA

1	2 2	4	
1	2 3	4	5
			been received so far from Dy. Commissioner
			Kangra. Hence, 2nd instalment of 2003-04 could not be released. He has been requested to send the latest
			progress report.
Shri Suresh Bhardwaj	Shimla 2.0	1.0	The 1st instalment of Rs.lCrore for 2004-05 has been released on 14.12.2004.
ShriAnandSharma	Shimla Not	1.0	1 st Instalment for 2004-
(from 3rd AprH 2004)	appli-		05 was released on
	cable		23.7.2004. The Deputy Commissioner, Shimla has been requested to send the progress report to consider 2nd instalment release.
Shri Anil Sharma	Mandj 2.0	2.0	Amount due for the
(upto 2nd April, 2004)		_,,	previous year was released in 2004.
II. Lok Sabha			
Shri Suresh Chandei	Hamirpurl.O	2.0	Two instalments for 2004-05 are due. The same could not be released as unspent balance is more than Rupees one crore and unsanctioned amount Is more than Rs.50
			lakh. Latest progress report has not been received from District Administration.

1	2 3	4	5
ShriShanta Kumar	Kangra 1.0	3.0	2nd instalment for
(XIIILS)			2004-05 could not be
Prof. Chandera			released as no pro-
Kumar (XIV LS)			gress report has been
			received from Deputy
			Commissioner, Kangra.
Shri Mah€!Shwar	Mandi 3.0	1.0	2nd instalment for
Singh (XIII LS)			2004-05 could not be
Smt. Pratibha			released as unsanct-
Singh (XIV LS)			ioned balance of more
			than Rs.50 lakhs is
			available with the
			District Administration.
Dr. (Col.) Dhani	Shimia 2.0	1.0	2nd instalment for
Ram Shandil			2003-04 and first
			instalment for 2004-05
			has not been released as
			unspent balance
			available with the
			District Administration
			is more than Rs.100
			lakh.

PAPERS LAID ON THE TABLE

- I. Report and Accounts (2002-03) of DSIDC, New Delhi and related piapers.
- II. Report and Accounts (2003-04) of NSIC Ltd., New Delhi and related papers.
- III. Report and Accounts (2003-04) of FFDC, Kannauj and related papers.
- IV. Report and Accounts (2003-04) of TRTC, Guwahati and related papers.
- V. Report and Accounts (2003-04) of CIHT, Jalandhar and related papers.
- VI. P:eport and Accounts (2003-04) of the PPDC, Meerut and related papers.